

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3889
ANSWERED ON:31.07.2009
FUNDS FOR HOUSING
Singh Shri Sushil Kumar

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the details of funds released by the Union Government to State Governments under the various housing schemes, State-wise and scheme-wise;
- (b) the details of under utilisation of funds by the States and the reasons therefor, State-wise;
- (c) whether the implementation of such schemes has been monitored; and
- (d) if so, the details thereof, State-wise and if not, the reasons therefor?

Answer

MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a): Details of funds released to various States/UTs under the schemes of Basic Services to the Urban Poor (BSUP) and Integrated Housing & Slum Development Programme (IHSDP), launched in December, 2005 under Jawaharlal Nehru Urban Renewal Mission (JNNURM) are given at Annexure.

(b): Under the ongoing schemes of BSUP and IHSDP, each state has to prepare Detailed Project Reports (DPRs) as per guidelines to get funds sanctioned. Some states have been able to utilize their entire 7 year allocation, while other states such as Bihar, Daman & Diu, Goa, Rajasthan, Punjab and Uttarakhand are yet to utilize their 7 year allocation.

(c)&(d): Implementation of the ongoing schemes of BSUP and IHSDP are duly monitored. The Union Government's shares for projects under BSUP schemes are released in 4 installments and for projects under IHSDP schemes the share is released in 2 installments. Release of subsequent installments of Additional Central Assistance (ACA) by Union Government is based on progress of projects. Besides, State Level Nodal Agencies are required to monitor projects. Regular reviews are done at Central level to monitor projects. A mechanism for Third Party Inspection and Monitoring Agencies (TIMAs) is also to be put in place by the State Governments for monitoring the projects.